(b) Does not arise.

Modernisation of existing Anganwadi Kendras

2080. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is contemplating on setting up of One Stop Centres across the country in a way to modernisation of existing Anganwadi Kendras for development of child care, if so, the details thereof; and
 - (b) the details of such centres being established in Jharkhand?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) No Sir. There is no proposal for setting up of One Stop Centres across the country in a way to modernisation of existing Anganwadi Kendras under Integrated Child Development Services (ICDS) Scheme meant for holistic development of children in the age group of 0-6 years and pregnant and lactating mothers.

(b) Does not arise in view of (a) above.

MR. CHAIRMAN: The House is adjourned till 2.00 p.m.

The House then adjourned at two minutes past twelve of the clock.

The House reassembled at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

GOVERNMENT BILL

The Prevention of Corruption (Amendment) Bill, 2013

MR. DEPUTY CHAIRMAN: Dr. Jitendra Singh to move the motion for consideration of Prevention of Corruption (Amendment) Bill, 2013. ...(Interruptions)... Dr. Jitendra Singh ...(Interruptions)...

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Mr. Deputy Chairman, Sir, with your kind permission, I beg to move: